

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURTS, DELHI**

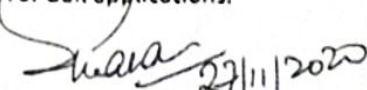
LINK ROSTER (Exclusively for Bail)

In super-session Order No. Judl/Bail/North/RC/2020/35685-35709 Dated 28.10.2020 and to streamline the work of bail applications in North District & to minimize the problems faced by advocates & litigants, it is hereby ordered that in case the Judicial Officer mentioned in Column No. 2 to whom bail applications of police station mentioned in Column No. 3 have been assigned happens to be on leave or not available due to any reason, the bail applications shall be placed before the Judicial Officer mentioned in Column No. 4 for disposal as per law and so on. If all the three Judicial Officers mentioned in Column No. 2, 4 & 5 happens to be leave or are not available due to any reason, the bail applications of concerned Judicial Officer shall be placed for disposal as per law before the Judicial Officer mentioned in S. No. 2 immediately below the S. No. 1 and in his absence, before the 1st Link Judicial Officer of that S. No. and so on and so forth. In case, the Judicial Officer mentioned in S. No.5 happens to be on leave or not available due to any reason, then the bail applications shall be placed before the Judicial Officer mentioned in S. No. 1 and so on and so forth. The said arrangement shall come into force with effect from 1st December 2020 till further orders :-

| S. No. (1) | Name of the Judicial Officer (2) | Police Station (3) | 1 st Link Officer (4) | 2 nd Link Officer (5) |
|---------------|---|--|---|---|
| 1. | Ms. Smita Garg, ASJ-03 North District, Rohini Courts R.No.305 | <ul style="list-style-type: none"> ➤ KNK Marg ➤ Adarsh Nagar ➤ Narela Ind. Area ➤ Crime Branch (EOW/North) | Sh. J.K.Mishra, Spl. Judge/NDPS North District, Rohini Courts | Sh. Shivaji Anand, ASJ-04 North District, Rohini Courts. |
| 2. | Sh. Jagdish Kumar, ASJ/Spl. FTC North District, Rohini Courts R.No.204 | <ul style="list-style-type: none"> ➤ SP Badli ➤ Bhalswa Dairy ➤ CAW Cell (North)/Judl Distt. ➤ Mukherjee Nagar | Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi | Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. |
| 3. | Sh. Shivaji Anand, ASJ-04 North District, Rohini Courts R.No.206 | <ul style="list-style-type: none"> ➤ Prashant Vihar ➤ Shahbad Dairy ➤ Mahendra Park | Sh. Jagdish Kumar, ASJ/Spl. FTC North District Rohini Courts, Delhi. | Sh. J.K.Mishra, Spl. Judge/NDPS North District, Rohini Courts |
| 4. | Sh. J.K.Mishra, Spl. Judge/NDPS North District, Rohini Courts R.No.207 | <ul style="list-style-type: none"> ➤ Jahangir Puri ➤ Model Town ➤ Swaroop Nagar | Sh. Shivaji Anand, ASJ-04 North District, Rohini Courts. | Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi |
| 5. | Sh. Rakesh Kumar-III, ASJ-02 North District, Rohini Courts R.No.202 | <ul style="list-style-type: none"> ➤ Bawana ➤ Allpur ➤ Narela | Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. | Sh. Jagdish Kumar, ASJ/Spl. FTC North District Rohini Courts, Delhi. |

Note :

1. It is impressed upon all the Judicial Officers of designated Courts that all the work related to the bail applications shall be dealt with by the concerned Judicial Officer and kept with by their own staff and on filling of charge-sheet, the said bail record shall be tagged with it accordingly.
2. It is further made clear that no additional PA/Sr. PA will be provided for bail applications.


 (SWARANA KANTA SHARMA)
 Principal District & Sessions Judge
 North District, Rohini Courts Delhi.

No. Judi/Bail/North/RC/2020/

39011-39035

Loctar

Dated: 27/11/20

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to Undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi with request to circulate amongst all the Other Bar Associations of Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. Personal Office of the Undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI.